

Per Tribunal

Fixed for AH
on 13.11.95

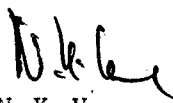
MCO
8.11.


fr by Registrar

O.A.No.1317/95

Dated: 13.11.95

Mr. I J Naik, counsel states that
counsel for applicant Mr. B N Singhvi
is not well and seeks an adjournment.
Adjourned to 17.11.95 for admission
hearing.


(N.K.Verma)
Member(A)

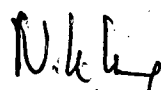

(B.S.Hegde)
Member(J)


(9) 17.11.1995.

Heard Shri B.N. Singhvi,
counsel for the applicant. He is
challenging the suspension order
passed on 9.10.1995.

The applicant has not
preferred any appeal against the
suspension order. He ought to
have preferred an appeal, which
he did not do so. In the
circumstances, the OA is
dismissed.

V E L


(N.K.Verma)
MCA)


(B.S.Hegde)
M(J)

OS

Issued final order
dt. 17/11/95 to the
parties on 20/11/95